

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MARCH - 2024**

<b>Form 1</b>									
<b>List of cases e-filed during the month</b>									
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

<b>Form 2</b>							
<b>List of cases in which e-Payment of Court fees was made during the month</b>							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

**Form 3**  
**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

**Form 4**  
**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

**Form 5**  
**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

**Form 6**  
**Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Money Suit/29/2024	Ashok Kumar Singhanian Vs Nilutpal Sut	Priya Agarwal Vrs -	18.03.2024	-	19.03.2024	-	Disposed /Otherwise/ Contested	-	-	-
3	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration 1/2021	Ashu Jhunjunwala Vs Motilal Oswal Financial Services Limited	Esha Gurung Vrs -	26.03.2021	-	27.03.2024	-	Withdrawn/ Contested	-	-	-

**Form 7**  
**Summary of Commercial Cases during the month**

Sr. No.	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	130	07	02	135

**6(i): Mediation Data on Monthly Basis**

**List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month**

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	54	15	0	6 nos (Non- Starter)	Total= 63 nos. (63 nos. of applications are in the pre-mediation stage and notices have been served and 5 nos. Mediation are pending)

**Form 6 (ii) : Mediation Data on Quarterly Basis**

S. No.	Name of the Authority	Name of Application Received by Authority	Name of Applicant Party		Nature of Opposite Party		No. of application slab-Wise as per Schedule-II					No. of application disposed of as per Rule 3(4) and 3(6)	No. of application Referred for mediation	No. of application Where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					(9)	(10)	(11)	(12)
1.	Meghalaya State Legal Services Authority, Shillong	39	4	35	38	1	29	10	-	1	-	13	3	2	-